

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 126

IA(I.B.C)/632(CH)2024

And

C.P. (IB) No. 34/Chd/Pb/2024

IN THE MATTER OF:
Rajesh Mahajan (PG) for
Jindal Impex Pvt. Ltd.

... Petitioner- Operational Creditor

Under Section: 94, 60(5), IBC 2016

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 27.08.2024.

Sd/-

Court Officer